

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 21

Company Appeal No. 7/Chd/Hry/2023

Under Section 252(1), CA 2013

In the matter of:

Income Tax Officer Ward-I, Karnal

...Appellant

Vs

ROC NCT of Delhi & Haryana

...Respondent

Due to paucity of time, the matter could not be taken up today hence, adjourned to 07.12.2023.

Sd/-

Court Officer

November 1, 2023
Mamta